

(b) Procurement of wheat by Government agencies for the Central Pool during KMS 2006-07 and 2007-08 was only 92.3 and 111.3 lakh tonnes respectively against the estimated requirement of 150 lakh tonnes of wheat for TPDS and other welfare schemes. To make up the shortfall, the Government took decisions to import 55 and 18 lakh tonnes of wheat in 2007-08.

### Procurement and import of wheat

3431. SHRI P.R. RAJAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) how many tonnes of wheat were collected directly from farmers to build stock piles in the country in the last two years;

(b) what is the price paid per quintal to farmers;

(c) how many tonnes of wheat were imported in the last two years; and

(d) what is the price paid per quintal alongwith the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): (a) 92.3 lakh tonnes and 111.3 lakh tonnes of wheat were procured by the Government agencies (FCI and State agencies) for the Central Pool in RMS 2006-07 and 2007-08 respectively.

(b) Procurement price (MSP plus bonus) paid to the farmers for wheat procured during RMS 2006-07 and 2007-08 were Rs. 700/- (MSP of Rs. 650 plus bonus of Rs. 50/- per quintal) and Rs.850 (MSP of Rs.750/- plus bonus of Rs.100/- per quintal) per quintal respectively.

(c) and (d) During 2006-07, orders were placed for import of 55 lakh tonnes of wheat on Government account. Out of this 53.79 lakh tonnes arrived in 2006-07 and 0.75 lakh tonnes in 2007-08 (total 54.54 lakh tonnes) at a weighted average price of US \$ 204.656 per MT.

During 2007-08, orders were placed for import of 17.985 lakh tonnes of wheat on Government account out of which 17.69 lakh tonnes of wheat has arrived in the country at a weighted average price of US \$ 372.818 per MT.

### Abhijit Sen Committee

†3432. DR. MURLI MANOHAR JOSHI:  
SHRI RAM JETHMALANI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that in order to assess the role of rise in prices of agriproducts of future trading, Government has constituted a Committee under the Chairmanship of Abhijit Sen;

(b) if so, the details thereof and when the Committee was constituted;

(c) by when the Committee would submit its report;

- (d) whether earlier Dr. Golkanath Committee had also given its views in this regard; and  
(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA): (a) and (b) In the context of discussion regarding whether and to what extent futures trading has contributed to price rise in agricultural commodities in recent times, the Government set up an Expert Committee on 2-3-2007 under the chairmanship of Professor Abhijit Sen, Member, Planning Commission to study, *inter-alia*, the extent of impact, if any, of futures trading on wholesale and retail prices of agricultural commodities.

(c) The Committee was asked to submit its report within two months from the date of its constitution. The Report is still awaited. The Government has requested Professor Abhijit Sen to submit the Report at the earliest.

- (d) and (e) No, Sir.

### **Cheap and attractive goods of China**

3433. SHRI S. ANBALAGAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government proposes to take any steps to apprise the consumers about the purchase of indigenous goods and about the dangers of purchase of cheap and attractive goods of foreign countries particularly that of China;  
(b) if so, the details thereof and if not, the reasons therefor;  
(c) whether some countries have banned Chinese toys for their toxic content; and  
(d) if so, the details thereof and the steps proposed to be taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANTILAL BHURIA): (a) Department of Consumer Affairs has undertaken multi media publicity campaign regarding consumer awareness under which efforts are being made to educate consumers about their rights and grievance redressal mechanism. Specific focus has been given to spread awareness regarding purchase of goods that are based on standardization such as ISI, Agmark etc.

- (b) As above.

- (c) and (d) This information is not maintained in this Department.

### **Import of wheat**

3434. SHRIMATI BRINDA KARAT: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) what is the quantity of wheat import for the years 2003-04, 2004-05, 2005-06 and 2006-07;  
(b) what is the average price paid per quintal; and  
(c) the difference between procurement price and imported price, year-wise?